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	Allilexure /
Name of the Corporate Debtor	Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)
Date of commencement of CIRP	28-11-2022
List of creditors as on	25-09-2025

## List of operational creditors (Government dues)

	(Amount										(Amount in Rs.)		
SI.	SI. Details of claimant		Details of claim received		Details of claim admitted			Amount of Amount	Amount of any	of any Amount of claim	Amount of claim	Remarks, if any	
No.	Department	Claimant	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Whether related	% voting share in	contingent claim	mutual dues,	not admitted	under	
					admitted		party?	CoC, if applicable		that may be set		verification	
										off			
1	Deputy Commissioner of	GST Department	18-10-2023	57,46,32,571	57,46,32,571	Tax dues	No	0%	-	-	-	-	Admitted after seeking
	State Tax, GST office,												condonation of delay
	Nashik												from AA
	(NAS-VAT-E-009)												
2	Deputy Commissioner of	Income Tax Department	10-12-2022	39,64,65,920	-	Tax dues	No	0%	-	-	-	39,64,65,920	The appeals against the
	Income Tax, Central												demand have already
	Circle-1, Nashik												been filed by the CD
3	Assistant Commissioner	GST Department	12-12-2022	5,24,79,206	-	Tax dues	No	0%	-	-	-	5,24,79,206	The appeals against the
	of State Tax (D-012),												demand have already
	Mazgaon, Mumbai												been filed by the CD

1,02,35,77,697 57,46,32,571 - - 44,89,45,126